

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.321/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Innovative Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Advocate	Ahmed
	Ahmed Chunawala		

ORDER

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. Chartered Accountant M/s. K. M Garg & Co., with remuneration of ₹ 1,50,000/- has been appointed to assist Official Liquidator, Mumbai.
3. The application is allowed, vide separate order.

Date : 19th April, 2017.

Sd/-
M. K. Shrawat
Member (Judicial)